

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 205 OF 2017**

**Dated: 2<sup>nd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Simhapuri Energy Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Heamat Singh  
Mr. Nishant Kumar  
Mr. Ambuj Dixit

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua for R-2

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **09.12.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*